

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/2/IB/2017
PETITION NUMBER : CP/507/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : FL SMIDTH PVT LTD
SHAH BROTHERS ISPAT PVT LTD
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD
UNDER SECTION : 60

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

| | | | |
|----|-----------------|-----------------------------|--------------|
| 1. | SRI VARSHINI | For Resolution Professional | Sri Varshini |
| 2. | N.L. RAJA | (For Applicant) | |
| | T. RAVICHANDRAN | ORBIT LAW SERVICES | |
| | D. ELAVARASI | | |

ORDER

Counsel for Applicant present. Counsel for IRP also present. Counsel for the IRP is directed to file detailed reply before next date of hearing. Put up on **17.01.2018** at **10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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